

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT 1**


C.P. No.25/168/NCLT/AHM/2019

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2020**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s
DB Shapriya Construction Ltd & Anr

Section: Section 168 of the Companies Act 2013.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Vishwas K Shah } Nisha Megunder }	Adv.	Petitioner. }	
2.	Ritesh Singh }	Adv.	" }	

ORDER

The Petitioner is represented through respective Counsel(s).

On the request of Learned Counsel for the Petitioner, the matter is adjourned.

List the matter on 17.03.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 10th day of February, 2020.